

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/618/ (IB)/2017
NAME OF THE PETITIONER(S) : TRANS ASIAN SHIPPING SERVICES P LTD
NAME OF THE RESPONDENT(S) : JAIN GRANITE & PROJECTS (I) PVT LTD ✓
UNDER SECTION : 9 RULE 6

T. G. V. Aravinthan
8/11/17

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

For the Respondents

T. G. V. Aravinthan.

Advocate.

No. 454, Addl. New law chambers.

High Court Buildings -

High Court, Chennai - 104

T. G. V. Aravinthan

2) B. Sarath babu
for Mr. Aravind Thomas

Counsel for Petitioner.

B. Sarath

ORDER

Representing counsel for petitioner present. Counsel for respondent present and stated that he has not received copy of the petition and other documents relied upon and prayed time for filing reply. Counsel for petitioner is directed to furnish copy of the petition and other documents to the other side. Time extended at request. Put up on 14.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)